

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1004
ANSWERED ON:11.12.2013
BETTER SERVICE CONDITIONS FOR TEACHERS
Kateel Shri Nalin Kumar;Shivanagouda Shri Shivaramagouda

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether there are reports regarding poor service conditions of teachers employed in unaided schools and colleges;
- (b) if so, the details thereof;
- (c) whether the Government proposes to take any steps including regulate private unaided schools/colleges and ensure better service conditions for the teachers employed in such institutions; and
- (d) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR)

(a) & (b): In so far as the Central Board of Secondary Education (CBSE) is concerned, it is an examining body and affiliates schools for the purpose of conduct of Classes X and XII public examinations for the students of its affiliated schools. The CBSE grants affiliation to various categories of schools from both the Government Sector and the Private Sector. The schools run by the Government sector are governed by the rules and service conditions of the respective Government Organisations, whereas privately managed unaided schools are to follow service rules as prescribed by the Affiliation Bye-Laws of the Board. The Affiliation bye-laws prescribe that each school affiliated/ to be affiliated with the Board shall frame Service Rules for its employees which will be as per Education Act of the State/U.T. The CBSE receives sporadic complaints from teachers/teachers Associations with regard to non compliance of CBSE affiliation bye-laws in respect of service conditions of teachers.

(c) & (d): Question does not arise in view of (a) & (b) above.